(1)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

RA/M.A./O.A./T.A./ 121 1990

Shri N. K. Raval Applicant (s).

Mr. K. K. Shah Adv. for the Petitioner (s).

Versus

Union of India & ors. Respondent (s).

Mr. R. P. Bhatt Adv. for the Respondent (s).

SR NO.	DATE.	ORDERS.
		Fixation of Pay (Copy is served)
	24/4	Pre-mature. Application for admission to be filed after admission of appln.
	1990	
	5/6	Parties absent. No documents produced Adjourned on same stage to 21/6/90.
		RPAD received from Resp. No 1 to 3
	21/6	Parties absent. No reply has been filed Adjourned on same stage to 18/7/90.
	18/7/90	Parties absent. No document filed. Twice opportunities given. It is a fit case to close their right to file reply.

SR NO.	DATE.	ORDERS.
		~~Rejected~~ adjourned before Hon'ble members for passing appropriate orders.

GAC/

O.A. No. 121 of 1990

Shri N.K. Raval,
L-5/6/153, Shastrinagar,
Naranpura,
Ahmedabad-13. -- Petitioner

(Advocate-Mr. K.K. Shah)

Versus

1. Union of India, through
   The Secretary,
   Ministry of Finance,
   Deptt of Revenue & Insurance,
   North Blocks, New Delhi
2. The Secretary,
   Central Board of Direct Taxes,
   New Delhi.
3. Chief Commissioner of Income
   tax (Administration), Gujarat,
   Aayakar Bhavan, Ashram Road,
   Ahmedabad-380 009. -- Respondents

(Advocate-Mr. R.P. Bhatt)

CORAM : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. J.N. Murthy : Judicial Member

O R D E R

Date : 31.8.1990

Per : Hon'ble Mr. P.H. Trivedi : Vice Chairman

Heard Mr. K.K. Shah and Mr. M.R. Bhatt for Mr. R.P. Bhatt, learned advocates for the petitioner and respondents respectively. Learned advocate for the respondents Mr. Bhatt states that the Government has passed necessary orders under O.M. No. 7(35)E.III/87 dated 22.5.1989, which are allowed to be brought on the file by which the claims of the petitioner have been allowed. Both learned advocates have no objection for disposal of the case in this term, accordingly allowed. The case stands disposed of.

(J N Murthy)
Judicial Member

(P H Trivedi)
Vice Chairman

*Mogera